

suitable candidate is available' which gives much scope to the Service Commission to neglect the claims of the Scheduled caste candidates?

Mr. Speaker: The hon. Member is only making a suggestion for action. Next question.

Shri Velayudhan: One question, Sir.

Mr. Speaker: We go to the next question.

OSMANIA UNIVERSITY

*1280. **Shri K. G. Deshmukh:** Will the Minister of States be pleased to state:

(a) whether the Government of India have proposed to take the "Osmania University" of Hyderabad under their control; and

(b) if so, from what date?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes. A Committee of officials has been appointed to examine the details and to submit a report.

(b) No date has yet been fixed since the reconstitution of the University can take place only after the enactment of necessary legislation by Parliament.

Shri K. G. Deshmukh: May I know what is the purpose behind the acquisition of this University?

Dr. Katju: The purpose behind the acquisition is to raise the status and bring about a tremendous improvement of the University.

Shri K. G. Deshmukh: What are the reasons for the acquisition of this particular university in Hyderabad and not others?

Mr. Speaker: That is what he has stated.

Dr. Suresh Chandra: May I know whether the Hyderabad Government has been consulted on this question?

Dr. Katju: Very much so.

Pandit Munishwar Datt Upadhyay: May I know what liabilities this brings to the Government?

Dr. Katju: All that is being thoroughly examined by this Committee.

Shri Telkikar: What are the changes that are proposed to be effected in after the University is taken under the control of the Central Government?

Mr. Speaker: That is a matter for investigation. Let the report come.

Shri E. N. Reddy: Is it proposed to change the medium of instruction of the Osmania University?

Dr. Katju: It is all for the Committee.

Mr. Speaker: Next question.

Shri E. N. Reddy: One question, Sir.

Mr. Speaker: The matter is under enquiry by a committee. His answer is, all the matters are for the committee. What replies can he give to any particular specific enquiry now?

Shri Rajagopala Rao: Is the Committee.....

Mr. Speaker: I do not propose to allow any further question.

TRACTORS ON HIRE BASIS

*1281. **Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any arrangement of keeping Government tractors which may be used by agriculturists on hire basis.

(b) whether Government have any scheme of popularising Co-operative societies which may provide tractors and other necessary machines to agriculturists for mechanised cultivation on hire basis;

(c) the number of acreage under mechanised cultivation in Government Farms and in those of Co-operative societies (separately); and

(d) the number of acreage of Government Farms (State-wise)?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) The Government of India have no such arrangement. However, according to information available at present schemes for hiring out tractors to cultivators are being worked by several State Governments. All State Governments have been requested to furnish information in this regard.

(b) The State Governments, who are primarily concerned in the matter, have been requested to furnish the information, and the same will be placed on the Table of the House when received.

(c) and (d). Information in this regard is also awaited from State Governments.

SCHEDULED CASTES ORGANISATIONS

*1282. **Shri Ram Dass:** Will the Minister of Home Affairs be pleased to state:

(a) the names of the Organisations which have been recognised and with which the Heads of Departments are directed to consult when Scheduled